

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir. The Committee is for celebration of centenary of cinema in the world in 1995 as well as centenary of cinema in India in 1996.

(b) The Committee, will decide the various ways in which the event is to be celebrated in India.

(c) and (d). Yes, Sir. The details in this regard are being worked out.

#### **Air Station at Asansol**

618. SHRI HARADHAN ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the progress made for setting up of the AIR station at Asansol, West Bengal; and

(b) the time by which the work in this regard is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Civil works pertaining to construction of office and transmitter building at Asansol are nearing completion. The erection of a 100 M high tower for FM antenna and installation of equipments are in progress.

(b) The Relay Centre with 2x3 KW FM Tr. is scheduled for completion by March, 1996.

#### **Speed Post Facility**

619. SHRI A. INDRAKARAN REDDY:

SHRI SHIVRAJ SINGH CHAUHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total revenue earned by the Government through speed post service during the last three years, year-wise;

(b) the places connected so far with speed post facility;

(c) whether there is any proposal to extend speed post facility to other centres also; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The year-wise revenue earned by the speed post service for last three years is as below:-

1992-93	=	32.00 Crores.
1993-94	=	50.12 Crores.
1994-95	=	54.17 Crores.

(b) A list of places connected under National Network of Speed Post is attached as Statement.

(c) Extension of Speed Post facility is an ongoing process depending on the operational feasibility & potential viability.

(d) In view of (c) above, does not arise.

#### **STATEMENT**

##### *List (Speed Post Centre) on National Network*

1. Agartala
2. Agra
3. Ahmedabad
4. Allahabad
5. Alwaye
6. Bangalore
7. Bhopal
8. Bhubaneshwar
9. Bombay
10. Calcutta
11. Calicut
12. Chandigarh
13. Cochin
14. Coimbatore
15. Cuttack
16. Delhi
17. Dhanbad
18. Faridabad
19. Gorakhpur
20. Guwahati
21. Gwalior
22. Howrah
23. Hyderabad
24. Imphal
25. Indore
26. Jaipur
27. Jalandhar
28. Jammu
29. Jamshedpur

30. Jodhpur
31. Kanchipuram
32. Kanpur
33. Lucknow
34. Ludhiana
35. Madras
36. Madurai
37. Mangalore
38. Meerut
39. Moradabad
40. Mysore
41. Nagpur
42. Panaji
43. Patna
44. Pondicherry
45. Pune
46. Quilon
47. Raipur
48. Ranchi
49. Salem
50. Shimla
51. Shillong
52. Silchar
53. Srinagar
54. Surat
55. Tirupati
56. Trichur
57. Trichy
58. Tirupur
59. Tiruvananthapuram
60. Vadodara
61. Varanasi
62. Vijawada
63. Vishakhapatnam
64. Nasik
65. Kottayam

66. Gurgaon
67. Dehradun
68. Siliguri
69. Gangtok

#### **Regional Language Programmes**

620. SHRI MULLAPPALLY RAMCHANDRAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the measures being adopted to ensure that regional language programmes on the direct channels, reach the people living far from their home States; and

(b) the reasons for discontinuing the regional language programmes introduced on DD-4 last year?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The programmes telecast on the regional language satellite service of Doordarshan can be received throughout the country through an appropriate dish antenna or through a cable television network.

(b) The clubbing of programmes in Kannada, Malayalam, Tamil and Telugu on this channel was discontinued from 15th August, 1994 consequent upon each individual language being shifted to a separate channel and the programmes being uplinked from Bangalore, Thiruvananthapuram, Madras and Hyderabad respectively.

#### **N.M.F.D.C.**

621. SHRI SYED SHAHABUDDIN: Will the Minister of WELFARE be pleased to state:

(a) the composition of the Board of Directors of the National Minorities Finance Development Corporation as on April 1, 1995;

(b) the total equity capital and working capital of the Corporation as on March 31, 1995;

(c) the break-up of equity and working capital between the Centre, the States, State-wise, and other public and private bodies;

(d) the total administrative expenditure during 1994-95 and the administrative budget for 1995-96;

(e) the total amount loaned to beneficiaries and the number of beneficiaries during 1994-95; and

(f) the total expenditure on other welfare programmes for the minorities during the year?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) As per the Article of Association of NMDFC, the Board of Director consists of Nominees of State level Minorities Development Corporation-5; representative of